

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.88097/2019
IN
Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Applicant(s)/
Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-06-2019 This APPLICATION was MENTIONED today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI
(VACATION BENCH)

For Applicant(s)/ Mr. Ranjit Kumar Sharma, AOR (Mentioned by)
Appellant(s)

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.88097/2019

As prayed, list this application tomorrow
I.e. 14th June, 2019.

(NEETU KHAJURIA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER

